

HIGH COURT OF JAMMU & KASHMIR AT LADAKH
(Office of the Registrar General at Jammu)

Subject: Selection Process concerning engagement of Research Assistants in the High Court of Jammu & Kashmir and Ladakh in pursuance to Notification No. 796 dated 01.02.2021 - conducting of Interview thereof.

NOTIFICATION

No: 727 of 2021/RG

Dated: 08.08.2021

In continuation to High Court Notification No. 724 of 2021/RG dated 28.07.2021, consequent upon the acceptance of their representations, the following candidates, who did not appear in the subject interview on the scheduled dates as notified earlier, have now been permitted to appear in the Viva-voce on 08.08.2021, subject to fulfilling all the eligibility conditions notified earlier:-

1. Ms. Sehar Choudhary,
2. Ms. Priyanka Charak, and
3. Shri Sohail Ahmad.

By Order.


(Permod Kumar)
Joint Registrar (Adm)

No:35749-45/RG/GS

Dated:08.08.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.
4. Hon'ble Mr. Justice Sanjay Dhar.
..... for kind information of their Lordships.
5. Registrar Judicial, High Court of J&K, Jammu / Srinagar for information and n/a.
6. Incharge, NIC, High Court of J&K, for uploading the same on the official website of the High Court.
7. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for keeping the record of the same.


Joint Registrar(Adm.)